

Court – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 123 of 2014 & IA No. 220 of 2014 and A.No. 141 of 2014 & IA No. 240 of 2014,

Dated : 20th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 123 of 2014 & IA No. 220 of 2014

**Reliance Infrastructure Ltd. Appellant(s)
Versus
Wardha Power Company Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Anand K. Ganesan fro R-1
Mr. Buddy A. Ranganadhan and
Mr. Raunak Jain for MERC

Appeal No. 141 of 2014 & IA No. 240 of 2014

**Sai Wardha Power Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and
Mr. Raunak Jain for MERC

ORDER

It is submitted by the learned counsel for the parties that there is some settlement talks.

Post the matter on **18th December, 2014** for reporting the settlement.

**(Justice Surendra Kumar)
Judicial Member
rkt/jsh**

**(Rakesh Nath)
Technical Member**